

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225 - IA/60(AHM)2024
in
C.P. (IB)/297/AHM/2023

Proceedings under Section 95(1) IBC

IN THE MATTER OF:

Small Industrial Development Bank Of India
Vs.
Ronak Govindbhai Kapatel

.....Applicant

.....Respondent

Order delivered on: 26/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pinky, Adv.
For the RP : Mr. Harjinder Singh

ORDER

IA/60(AHM)2024

RP submitted that personal guarantor is in abroad, therefore, he could not serve. Resolution Professional is directed serve copy of report upon personal guarantor as per appropriate mode.

List for further consideration 14.05.2024.

-sd-

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)